

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 723-724/2019

(Arising out of impugned final judgment and order dated 13-09-2018 in RP No. 89662/2018 18-07-2018 in SA No. 338/2007 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

BRAMHA PRAKASH SRIVASTAVA

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 177316/2018 - EXEMPTION FROM FILING O.T.)

Date : 05-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Ms. Shalini Kaul, AOR
Mr. P.Sil, Adv.
Mrs. Hemlata Kashyap, Adv.

For Respondent(s) Mr. Sanjay Kumar Tyagi, AOR
Mr. Rahul Singh Chouhan, Adv.
Mr. Abhishek Tyagi, Adv.
Mr. Ankur Tyagi, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List before a bench of which Hon'ble Mr. Justice Pamidighantam Sri Narasimha is not a member.

(INDU MARWAH)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)